

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:4699  
ANSWERED ON:25.08.2010  
PROMOTION OF GROUP IV CLASS EMPLOYEES  
Rama Devi Smt.

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) whether the judgement of the Court given in 1988 regarding promotion of Group IV officials of the Indian Statistical Service to Group III has not been implemented till date;
- (b) if so, the reasons therefor;
- (c) the steps taken by the Government to implement the judgement; and
- (d) the time by which it is likely to be implemented?

**Answer**

MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF SCIENCE and TECHNOLOGY; MINISTER OF THE STATE (Independent Charge) IN THE MINISTRY OF EARTH SCIENCE; MINISTER OF THE STATE IN THE PRIME'S MINISTER OFFICE; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN)

(a): No, Sir. Judgement in O.A. No. 336/88 filed before Central Administrative Tribunal (CAT), Kolkata Bench, Kolkata regarding promotion of Group-IV officials of Indian Statistical Service to Group-III has been implemented vide Order No. 11024/22/88-ISS(Vol.VII) dated 17.02.1995 and 28.02.1995.

(b), (c) & (d): Do not arise.